

## †[Location for mini cement plants

1591. DR. BHAI MAHAVIR:  
SHRI JAGDISH PRASAD  
MATHUR;  
SHRI HARI SHANKAR  
BHABHRA;  
SHRI KALRAJ MISHRA;

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Cement Research Institute of India has recommended certain sites in the country for the location of mini cement plants;

(b) if so, what are the details thereof; and

(c) what action has been taken by Government the matter so far?]

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) . (क) जो हैं ।

(ख) तथा (ग) लघु सीमेंट संयंत्रों की स्थापना करने के लिए भारतीय सीमेंट अनुसंधान संस्थान द्वारा पता लगाए गए कार्यक्षम स्थलों का एक सूची संलग्न विवरण I में दी गई है राज्य सरकारों से चूना पत्थर निक्षेपों का पता लगाने तथा राज्य औद्योगिक विकास निगम के माध्यम से राज्य के सरकारी क्षेत्र में अथवा संयुक्त क्षेत्र में उपकरणों के रूप में अधिक से अधिक एककों की स्थापना करने के लिए आवश्यक संगठनात्मक व्यवस्था करने हेतु प्रारम्भिक कार्य-वाही शुरू करने के लिए कहा गया है । राज्य सरकारों को यह भी आश्वासन दिया गया है कि केन्द्रीय सरकार इस कार्य में हर संभव सहायता प्रदान करेगी । अब तक स्वोक्त मिन. समित संयंत्रों का एक सूची विवरण II के रूप में संलग्न है । ( देखिये परिशिष्ट CVIII अनुपत्र सं० (विवरण I और II के लिए 105 I) )

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) and (c) A list of potential sites identified by Cement Research Institute of India for establishment of Mini cement plants is contained in Statement I attached. The State Governments concerned have been requested to initiate preliminary action for verification of Lime Stone deposits and to establish the necessary organisational arrangements for the setting up of as many units as possible in the State Public Sector through the State Industrial Development Corporation or as Joint Sector Ventures. The State Governments have also been assured that the Central Government would provide every possible assistance in this effort. A list of mini cement plants so far approved is at Statement II attached (See Appendix CVIII, Annexure No. 105 for Statement I and II.)

## Working of the public undertaking:

1592 SHRI PRAKASH MEHROTRA

SHRI GIAN CHAND TOTU:

SHRI KRISHNA NAND  
JOSHI:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the profit/loss of the 30 public undertakings under his Ministry during the last three years;

(b) what is the percentage of production achieved against their rated capacity during the above period; and

(c) what steps Government propose to take to the working of these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (

to (c) The information is being collected and will be laid on the Table of the House.

**Proposals from Maharashtra and Gujarat Governments regarding opening of textile units in public sector**

1593. SHRI S. W. DHABE:  
SHRIMATI AMBIKA SONI:  
SHRIMATI AMARJIT KAUR:  
SHRI DINESH GOSWAMI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have received proposals from the Maharashtra and Gujarat Governments regarding opening of textile units in public sector;

(b) whether the Central Government propose to open new textile mills in these States under the National Textile Corporation; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) No, Sir.

(c) Does not arise.

**Chieftain administration in Car Nicobar**

1594 SHRI SHYAM LAL YADAV:  
SHRIMATI AMARJIT KAUR:  
SHRI RAMANAND YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in different villages of Car Nicobar three captains are appointed by the Chieftain but there is no representation to women in this system of administration; and

(b) whether Government propose to make certain reservations for women in the administration of the villages of Car Nicobar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) At Car Nicobar Captains are elected by the villagers of that island and not appointed by Chieftain. There is no bar to women contesting the elections to the office of Captains.

Elections of Captains and vice-Captains in 15 villages of Car Nicobar were held on 27th September, 1978 and all males and females above 15 years of age were eligible to participate in the elections. However, no woman candidate contested the elections to Captainship.

(b) There is no such proposal under consideration.

**Supersession of senior Central Government employees by junior employees**

1595. SHRI AJIT KUMAR SHARMA:

SHRIMATI MARGARET ALVA:

SHRIMATI AZIZA IMAM:  
SHRI SHRIKANT VERMA:  
SHRI BHISHMA NARAIN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases where permanent Central Government employees placed in a newly created cadre/service were superseded by their juniors in the original cadre, Ministry-wise, category-wise during the last three years; and

(b) the steps taken by Government to restore the seniority of such superseded employees in their original cadre/service during the above period, Ministry-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) The information is being collected and will be placed on the Table of the House.